

**DIVISION BENCH**

**ITEM NO.118**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.13/2024 IN CP (IB) NO.113/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>BANK OF BARODA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)</b>
<b>UNDER SECTION</b>	<b>95 OF IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ashish Verma with *: For the Bank of Baroda*  
Ms. Salonee Keshwani, Adv.

Ms. Prachi Johri with *: For the Personal Guarantor*  
Sh. Abhijit Chatterjee, Adv.

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** At request, the matter is adjourned for 16<sup>th</sup> April, 2024, when the other similar matter is already listed.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**15<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*